

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3712
ANSWERED ON:27.04.2012
BACHAT LAMP YOJANA
Rane Dr. Nilesh Narayan

Will the Minister of POWER be pleased to state:

- (a) the progress made under the `Bachat Lamp Yojana` along with the fund allocation for the scheme;
- (b) the role of the private sector in the scheme;
- (c) the exemption/tax holiday/subsidy provided to the Compact Fluorescent Lamps (CFLs) manufacturers if any; and
- (d) the deadline for the implementation of the scheme in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a): Till now 259.16 lakhs Compact Fluorescent Lamps (CFLs) have been distributed under the Bachat Lamp Yojana (BLY) scheme. In the 11th Plan total funds allocated for the scheme were Rs.18.32 crores.
- (b): The BLY scheme has been designed on Public Private Partnership mode. The Umbrella Framework for BLY has been registered as a Clean Development Mechanism (CDM) Programme of Activities (PoA). The private investors can participate in the BLY scheme and develop the CDM projects and distribute CFLs in co-ordination with the State Electricity Distribution Companies (DISCOMs). The private investor invests into the BLY project and earns the carbon credits for the same. Bureau of Energy Efficiency (BEE) acts as an overall coordinator for the BLY projects.
- (c): Under the BLY Scheme, no exemption/tax holiday/subsidy is provided to the CFL manufacturers.
- (d): The scheme was approved for the 11th Plan and is proposed with modifications in the 12th Plan also.